

**PARTIAL MODIFICATIONS OF THE GENERAL TRANSFERS- 2014**  
**POSTING ORDERS**

Sl. No	Name and Designation	Proposed Station
1	Shri Sunil Thomas, OD as Registrar, Supreme Court of India	District & Sessions Judge, Thiruvananthapuram
2	Shri N.Revi, District & Sessions Judge, Pathanamthitta	Judge, Family Court, Nedumangad
3	Shri B. Sudheendrakumar, District & Sessions Judge, Thiruvananthapuram	District & Sessions Judge, Thrissur
4	Shri K.P. Jyothindranath, District & Sessions Judge, Thrissur	District & Sessions Judge, Palakkad
5	Smt. Mary Joseph, District & Sessions Judge, Palakad	District & Sessions Judge, Alappuzha
6	Shri P.Somarajan, District & Sessions Judge, Alappuzha	District & Sessions Judge, Pathanamthitta
7	Smt. V.Shiricy, Principal District & Sessions Judge, Thalassery	Allowed to continue at Thalassery
8	Shri P.Mohanadas, Member Secretary, KEI.SA, Ernakulam	Allowed to continue in the present post until the expiry of his deputation and thereafter Judge, Family Court, Ernakulam after terminating the service of Smt.N. Leelamani, Retd. District Judge, w.e.f. the date on which Sri.P.Mohanadas, takes charge
9	Smt. M.K.Prasannakumari, Sub Judge, Alappuzha under orders of posting as Judge, Family Court, Nedumangad	Judge, Family Court, Thodupuzha
10	Shri Emmanuel P. Kolady, Retired District Judge functioning as Judge, Family Court, Thodupuzha	Termination from service w.e.f. the date on which Smt. M.K.Prasannakumari, takes charge